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So (Est.)  
17-2-25

## Declaration of Assets and Liabilities

Year 2024-2025

I, PINKI RANI, Wife of SRI DEVENDRA VENU GOPAL, aged **31**, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	DEVENDRA VENU GOPAL 5000/-	DAEVISHA GOPAL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.- 13000/- (SBI SB - A/C) Rs.- 349000/- (PNB SB - A/C))	Rs.- 50000/-	NIL		
(iii)	Bonds, Debentures and Shares in companies	SIP- 25000/-Rs. Per Month SHARES - 365150/- (APPROX)	SIP-Rs.-22000/- Per Month SHARES-300000/- (APPROX)	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	SCOOTY PLEASURE BR-01BQ-5562	WAGONR BR01EE-9926, SCOOTY ACTIVA	NIL		
(vi)	Jewellery (give details of weight and value)	Gold 50 gm. SILVER-500gm	Gold 20 gm.	Silver 50 gm		
(vii)	Other assets, such as values of claims / interests	Home Appl. Rs.-150000/-	Home Appl. Rs.-100000/-	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Pinki Rani

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**B. Details of Immovable assets:-**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) BABLI KUMARI	Dependant-1 Name AASHWI SHREE	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17-02-2025
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues:	NIL	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- BWKPR8860G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		

*Peili Rani*

(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

**C. Personal Detail:-**

GPF/CPF/PRAN No. :- 110164056531

Gender :- F (M/F)

Date of Birth :- 10 / 10 / 1993

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature

: Pinkie Rani

Name of Employee : PINKI RANI

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly

Place: PATNA

Date: ..17/ 02 / 2025

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pinkie Rani